

446.5 grams and 496.6 grams respectively per day

(b) It may not be appropriate to compare the foodgrains consumption in India with those of advanced countries, as the food habits differ from country to country, food baskets also vary among countries.

12.00 NOON

(The Deputy Chairman in the Chair)

#### PAPERS LAID ON THE TABLE

##### **Report of the Committee of Parliament regarding Scale of pay and connected matters in respect of the Secretaries-General of the Rajya Sabha and Lok Sabha)**

SECRETARY-GENERAL :  
Madam, I lay on the Table a copy (in English) of the Report of the Committee of Parliament appointed to report on the pending matter of the scale of pay and connected matters in respect of the Secretaries-General of the Rajya Sabha and Lok Sabha. [Placed in Library. See No. LT-1021/90].

**I. Notification published the National Capital Region Planning Board Contributory Provident Fund Regulations, 1990.**

**II. Notification publishing the Delhi-Rent Control, (Amendment) Rules, 1990.**

THE MINISTER OF URBAN DEVELOPMENT SHRI MURASOLI MARAN : Madam, I lay on the Table a copy each (in English and Hindi) of the Ministry of Urban Development—

I. Notification No. C-11031/1/88-NCRPB dated the 14th April, 1990 publishing the National Capital Region Planning Board Contributory Provident Fund Regulations, 1990, under section 38 of the National Capital Region Planning Board Act, 1985. [Placed in Library. See No. LT-990/90].

II. Notification G.S.R. No. 473 (E) dated the 8th May, 1990, publishing the Delhi Rent Control (Amendment) Rules, 1990 under sub-section (3) of section 56 of the Delhi Rent Control Act, 1958. [Placed in Library. See No. LT-973/90].

**I. Notification publishing the Employees State Insurance (Control) Amendment Rules, 1990.**

**II. Notifications publishing the Employees Provident Funds (Second Amendment) Scheme, 1990.**

SHRI MURASOLI MARAN :  
Madam, on behalf of SHRI RAM VILAS PASWANI lay on the Table a copy each (in English and Hindi) of the Ministry of Labour—

I. Notification G.S.R. No. 199 dated the 31st March, 1990, publishing the Employees' State Insurance (Central) Amendment Rules, 1990 under sub-section (4) of section 95 of the Employees' State Insurance Act, 1948. [Placed in Library, See No. LT-972/90].

II. Notification G.S.R. No. 221 dated the 7th April, 1990, publishing the Employees' Provident Funds (Second Amendment) Scheme, 1990, under section 6D of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952. [Placed in Library. See No. LT-971/90].

**I. Report and Accounts (1988-89) of the National Seeds Corporation Limited, New Delhi and related papers.**

**II. Report and Accounts for the period ending 30-6-1987 of the Karnataka Dairy Development Corporation Limited, Bangalore and related papers.**

कृषि मंत्रालय में कृषि और सहकारिता  
विभाग में राज्य मंत्री (श्री नितिश  
कुमार) : महोदय मैं निम्नलिखित पत्र  
सभा फटल पर रखता हूँ :

1. (1) कंपनी अधिनियम, 1956

को धारा 619क का उपधारा (1) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) :-

(i) (क) 1988-89 के वर्ष के लिए राष्ट्रीय बीज निगम लिमिटेड, नई दिल्ली का छत्तीसवां वार्षिक प्रतिवेदन और लेख, लेखाओं पर लेखापरीक्षकों के प्रतिवेदन और उन पर भारत के नियंत्रक महालेखापरीक्षक की टिप्पणियाँ सहित ।

(ख) निगम के कार्यकरण की सरकार द्वारा समीक्षा ।

[Place in Library. See No. LT.994/90 for (a) and (b)]

(ii) (क) 30 जून, 1987 को समाप्त होने वाले अवधि के लिए कर्णाटक डेयरी डेवलपमेंट कारपोरेशन लिमिटेड, बंगलूर का नौहवां वार्षिक प्रतिवेदन और लेख, लेखाओं का लेखापरीक्षकों के प्रतिवेदन और उन पर भारत के नियंत्रक महालेखापरीक्षक की टिप्पणियाँ सहित ।

(ख) उपरोक्त प्रतिवेदन को स्वीकार करने हुए सरकार द्वारा विवरण ।

2 ऊपर 1 (i) (क) और (ii) (क) में उल्लिखित पत्र को मन्त्रालय पर रखने में हुए विलम्ब के कारणों का दर्शाने वाले विवरण (अंग्रेजी तथा हिन्दी में) ।

[Placed in Library. See No. LT 995/90 for (a) and (b) and 2]

Report and Accounts (1988-89) of the National Dairy Development Board, and related papers.

कृषि मन्त्रालय में पशु और सहकारिता विभाग में राज्य मंत्री (श्री नितिश कुमार) :

महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) भी सभा पटल पर रखता हूँ :

(i) 1988-89 के वर्ष के लिए राष्ट्रीय डेयरी विकास बोर्ड, आनन्द का वार्षिक प्रतिवेदन और लेख, लेखाओं पर लेखापरीक्षकों के प्रतिवेदन सहित ।

(ii) प्रतिवेदन को स्वीकार करते हुए सरकार द्वारा विवरण ।

(iii) ऊपर (i) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारणों का दर्शाने वाला विवरण ।

[Place in Library. See No. LT-998/90]

I. Report and Accounts (1988-89) of the Food Corporation of India, New Delhi and related papers.

II. Administrative Report and Accounts (July 1987 to March, 1989) of the Super Bazar, the Cooperative Store Limited, New Delhi and related papers.

खाद्य और नागरिक पूर्ति मन्त्रालय में राज्य मंत्री (श्री राम पूजन पटेल) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :

1. (1) खाद्य निगम अधिनियम, 1964 की धारा 35(2) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) :-

(i) 1988-89 के वर्ष के लिए भारतीय खाद्य निगम, नई दिल्ली का पच्चीसवां वार्षिक प्रतिवेदन और लेख, लेखाओं पर लेखापरीक्षकों के प्रतिवेदन सहित ।

(ii) निगम के कार्यकरण की सरकार द्वारा समीक्षा ।